

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3346 of 2022 in I.A. No __ of 2022 in Comp. App. (AT) (Ins) No. 480 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. through Resolution Professional & Ors.	Alok Kumar Sangwan
2.	I.A. No. 3356 of 2022 in I.A. No __ of 2022 in Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holdings Pvt. Ltd. Vs. Lomat International NV & Anr.	Rajesh Kumar Gautam
3.	I.A. No. 3357 of 2022 in Contempt Case (AT) No. __/2022 in Comp. App. (AT) (Ins) No. 1007 of 2021	Mars Infra Engineering Pvt. Ltd. & Anr. Vs. Municipal Corporation Faridabad & Anr.	Rakesh Kumar
4.	I.A. No. 3360 of 2022 in I.A. No __ of 2022 in Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Surana Construction (Chembur)	Yash Anand

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Assistant Registrar